

In the National Company Law Tribunal, Jaipur

Item No. 1

CP No. (IB)-248/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Prestress Steel LLP

.....Applicant/Petitioners

VS.

Anamika Conductors Pvt. Ltd.

..... Respondent

Order delivered on 24.09.2019

**Coram: DR. POONDLA BHASKARA MOHAN, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Prabhansh Sharma, Adv.
For Respondent(s) : None-appeared

ORDER

Learned counsel for the applicant shall take out personal notice to the respondent by SPAD/RPAD and all other modes and file proof of service within two weeks from today. Post the matter on 14.10.2019.

Sd—

(RAGHU NAYYAR)
TECHNICAL MEMBER

Sd—

(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER